GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

LOK SABHA UNSTARRED QUESTION No. 2694 TO BE ANSWERED ON 04.08.2021

MPLAD FUND

2694. SHRI LALUBHAI BABUBHAI PATEL:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Ministry is receiving regular updates on the funds used from MPLADS in his constituency;
- (b) if so, the details along with the outstanding amount of funds;
- (c) if not, the reasons for non-approval of proposals by the Nodal Officer?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) & (b) The Ministry is receiving updates on the funds used under MPLADS from nodal districts / constituencies through Monthly Progress Report (MPR) uploaded on the MPLADS webportal. As per the data available on MPLADS portal, the current unspent balance available with nodal district of Parliamentary constituency, Daman & Diu is Rs. 4.73 crore in respect of 16th Lok Sabha and Rs. 4.35 crore in respect of 17th Lok Sabha.

(c) The implementation of the MPLADS in the field is undertaken by the District Authorities in accordance with the State Government's technical, administrative and financial rules. Sanction, rejection and completion of the work are done by the District Authorities as per the time lines stipulated in MPLADS guidelines. Ministry of Statistics & Programme Implementation holds annual review meeting in addition to regular correspondence with State Government to emphasize timely completion of works and utilization of funds. Wherever delay, violation of Guidelines etc. in implementation of works is noticed, the State Government / District Authorities are advised to take appropriate action.
